

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

1. Shri Ashok Basu, Chairperson
2. Shri Bhanu Bhushan, Member
3. Shri A.H.Jung, Member

Petition No. 60/2004

In the matter of

Approval of incentive based on availability of transmission system of Southern Region for the year 2003-04.

And in the matter of

Power Grid Corporation of India Limited, Gurgaon

..Petitioner

Vs

1. Karnataka Power Transmission Corporation Ltd., Bangalore
2. Transmission Corporation of Andhra Pradesh Ltd., Hyderabad
3. Kerala State Electricity Board, Thiruvananthapuram
4. Tamil Nadu Electricity Board, Chennai
5. Electricity Department, Govt. of Pondicherry, Pondicherry
6. Electricity Department, Govt. of Goa, Panaji

Respondents

The following were present:

1. Shri P.C.Pankaj, PGCIL
2. Shri U.K.Tyagi, PGCIL
3. Shri J. Mazumdar, PGCIL
4. Shri Rakesh Prasad, PGCIL
5. Shri M.M. Mondal, PGCIL

**ORDER
(DATE OF HEARING: 8.8.2006)**

The incentive has been claimed for the year 2003-04 based on separate availability certificates of SREB dated 23.4.2004 for Southern Regional transmission system and Kayamkulam transmission system.

2. Heard the representative of the petitioner. None appeared on behalf of the respondents.

3. The representative of the petitioner submitted that the petitioner proposed to file the amended petition, since the incentive claimed in the present petition based on the

availability certificate issued by Member Secretary, SREB (now SRPC) is not in accordance with the Commission's regulations.

4. Let the amended petition be filed by 31.8.2006, with a copy to the respondents who may file their reply by 30.9.2006. The petitioner may file its rejoinder, if any, latest by 20.10.2006.

5. List this petition on 24.10.2006.

sd-/
(A.H.JUNG)
MEMBER

sd-/
(BHANU BHUSHAN)
MEMBER

sd-/
(ASHOK BASU)
CHAIRPERSON

New Delhi dated the 11th August 2006